

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 74 & 102 OF 2015

Dated: 22nd April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 74 OF 2015

Meghalaya Power Distribution Corporation Ltd. Appellant(s)

Versus

**Meghalaya State Electricity Regulatory Commission
& Anr. Respondent(s)**

Counsel for the Appellant (s) : Ms. Sakie Jakaria

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Anand K. Ganesan for R-2

APPEAL NO. 102 OF 2015

Byrnihat Industries Association Appellant(s)

Versus

**Meghalaya State Electricity Regulatory Commission
& Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1

Mr. Sakie Jakharia for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **16.05.2016**.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**